

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

CP-138(ND)/2017

IN THE MATTER OF:

Sh. Gagandeep Singh Bhatia & Anr.

.. PETITIONER

Vs.

Registrar of Companies

.. RESPONDENT

SECTION :

Under Section 252

Order delivered on 28.8.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

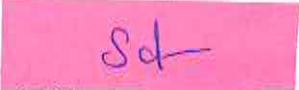
For the Petitioner/Applicant : -

For the Respondent : -

ORDER

None appears for the petitioner. It is seen from the record/file that earlier also on two occasions on 09.8.2017 & 23.8.2017, nobody came forward to support the petition inspite of giving a call.

In the circumstances, this Tribunal is constrained to dismiss the petition for non-prosecution.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
28.8.2017